

Item No. 27  
Dated: 5/8/2005

O.A. 485/2003

Appl:None  
Resp:None

Lawyers have abstained from judicial work. R.A. if any, may be filed meanwhile. List on 23.9.2005.

HLS

*Mand*  
(S.C. CHAUBE)  
MEMBER (A)

Item No. 31

23-9-05

App :- In person

Res :- Shri Bhupendra Singh for Shri N.K. Agrawal.

Applicant requests for adjournment hence adjourned to 21-10-2005.

*Jas*  
(M.L. Sohni)  
member (B)

O.A.No.485/2003

(20)

Item No.56.

Dated:-21.10.2005.

App: None.

Resp: Shri Bhupendra Singh for Shri N.K. Agrawal.

Neither the applicant nor his counsel present even after revision of list. It appears that applicant is not interested in prosecuting the case. OA is dismissed in default and for non-prosecution.

*20*  
(S.P. ARYA)  
MEMBER (A)

AK/.

OK  
RA & Suppl RA  
have been filed

K  
8/8/05

or  
CA, RA, Suppl CA  
& Suppl RA have been filed.

K  
22/9/05

OK  
*by order*  
chaube on 25/10/05  
*25/10/05*